

ESSENTIAL ARTICLES (PRICE CONTROL) (CESSER OF OPERATION) ORDER, 1968

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G.S.R. 995, dated the 24th May, 1968 2. -In exercise of the powers conferred by sub-rules (2) and (3) of R.125 of the Defence of India Rules, 1962, the Central Government hereby makes the following Order, namely :

1. . :-

(1) This Order may be called the Essential Articles (Price Control) (Cesser of Operation) Order, 1968.

(2) It shall come into force on the date of its publication in the Official Gazette.

2. . :-

On and from the date of coming into force of this Order, the Essential Articles (Price Control) Order, 1968 (hereinafter referred to as the said order), shall cease to operate except as respects things done or omitted to be done before such cesser of operation and Section 6 of the General Clauses Act, 1897 , shall apply upon such cesser of operation as if the said Order had been an enactment then repealed by a Central Act.